

**GOVERNMENT OF INDIA  
MINISTRY OF COAL**

**LOK SABHA  
UNSTARRED QUESTION NO. 1926  
TO BE ANSWERED ON 07.03.2018**

**Coal Mining Affecting Environment**

**1926. SHRI G.M. SIDDESHWARA:**

Will the Minister of COAL be pleased to state:

- (a) whether coal mining adversely affects the environment in the coal mining areas and causes other negative externalities;
- (b) whether any State Government has requested the Central Government to share the “Clean Environment Cess” with the State in which the cess has been collected;
- (c) if so, the decision taken on such requests; and
- (d) the quantum of amount that has been collected in different States as “Clean Environment Cess” and the name of States for which this amount has been sanctioned/ utilized with State-wise details?

**ANSWER**

**MINISTER OF COAL AND RAILWAYS  
( SHRI PIYUSH GOYAL )**

**(a) to (d):** Coal mining, like any other developmental activity, does have impact on Environment. However, such impact in case of coal mining is generally contained within the project area itself. The impact of coal mining on the environment is assessed during EIA (Environment Impact Assessment) process, on a project to project basis. Appropriate mitigation measures are planned in the EMP (Environment Management Plan) document to take care of the impact of coal mining on the surrounding environment and implemented. Due to various mitigation measures undertaken, the coal mining projects do not cause other negative externalities. For all the coal mining projects, composite EIA /EMP are prepared and environmental monitoring mechanism, for assessing the efficacy of mitigation measures undertaken is also proposed in the EIA/ EMP Report. All the pollutants are kept within the prescribed limit and the compliance report is submitted to regulatory agencies on a regular basis.

As informed by Department of Revenue, the State-wise data on collection of clean Environment Cess is not maintained. However all India net collection figures of Clean Environment Cess under indirect taxes during the financial years 2013-14, 2014-15, 2015-16, 2016-17 and 2017-18 upto January, 2018 are as under:

(Rs. In Crore)

Financial Years	Clean Environment Cess	
	Customs	C. Excise
2013-14	135.41	3081.72
2014-15	451.09	5393.46
2015-16	1172.27.	12675.60
2016-17	1212.59	26117.25
2017-18(April-January)	313.82	11442.49

As informed by Department of expenditure, the State wise detail is not maintained. Ministry wise Fund allocation in different years by Department of Expenditure are given as under:

(Rupees in crores)

Years/ Ministry	MNRE	Ministry of Water Resources River Development & Ganga Rejuvenation	Ministry of Drinking Water Sanitation	Ministry of Environment & Forests	Total
2010-11	0	0	0	0	0
2011-12	160.80	0	0	59.95	220.75
2012-13	125.78	0	110.65	10.00	246.43
2013-14	1218.78	0	0	0	1218.78
2014-15	1977.35	0	110.64	0	2087.99
2015-16	3989.83	1000.00		244.97	5234.80
2016-17 (RE)	4272.00	1675.00	-	955.74	6902.74
2017-18 (BE)	5341.70	2250		1111.30	6902.74
Total	17,086.24	4,925.00	221.290	2381.96	24614.49

\*\*\*\*\*